National Academy of Customs, Indirect Taxes and Narcotics (NACIN),
पातीय सीमा शुल्क,अप्रत्यक्ष कर और नाकृतिक अर्थशास्त्रीय,
Zonal Campus, C.R. Building, Plot No.19, Sector – 17-C,
शेषीय परिषद, सी. आर. बिलिंग, नॉन प्लांट 19-सेक्टर, 17 सी
Chandigarh – 160017
E.mail: adgnacin@chd.nic.in
Telegram: 0172-2721103 (O), 0172-2705924 (Fax)

F.No. NACIN/ZC/CH/06/Training of Officers-APAR/2019
Dated: 13.01.2020

To

The Pr. Chief Commissioners/Chief Commissioners of Central GST (All),
The Pr. Chief Commissioners/Chief Commissioners of Customs (All),
The Pr. Chief Commissioners/Chief Commissioners of Customs (Prev.) (All),
The Director Generals (All),
ZTIslRTIs of NACIN (All).

Madam/Sir,

Sub:- Training of Officers in areas identified in APAR 2016-17 Nominations for two days training on
Foreign Exchange Management Act & Prevention of Money Laundering Act to be held on

CBIC vide O.M. No.296/03/2016-CX.9 dated 23.05.2016 has mandated training of at least 3 days in a
year for each officer. It has been instructed that “DGHRD will compile the data of quantum of training undergone by
each officer every year, and the training needs identified by the officer in their APAR/ recommendations for training by
Reporting and Reviewing officer, if any and communicate to NACIN necessary dates.

In this connection, two (2) days training on Foreign Exchange & Money Laundering is being organized
by NACIN Chandigarh on 24.02.2020 & 25.02.2020 for the officers who have identified their training needs on Foreign
Exchange & Money Laundering in their APAR cycle 2016-17 (Zone wise list of such officers is enclosed herewith).

The training module will cover topics such as, “International Perspective on Financial crime and
Money laundering, Overview of Anti-Money Laundering legislation in India and its implementation, Challenges
in achieving the FATF standards, Role of Customs department to prevent money laundering through cross
border declaration system (CDF), Role of FIU in collecting financial intelligence under PMLA” etc.

A batch of 50 Officers shall be trained in this course. It is requested that the officers working in your
jurisdiction and who have identified this subject may please be nominated for the above training. The attached list as
compiled by DGHRD may please be referred in this regard. The names of nominated officers along with their
telephone/mobile numbers may please be sent by E-Mail (details given below) by 27.01.2020 positively:-

Baljit Singh Khara, Assistant Director
Mob No. 9876172261, 0172-2721103
E-Mail – baljit.khara@gov.in
With a copy to adgnacin@chd.nic.in

It is requested to send nominations via e-mail. (No hard copy/postal copy of this letter is being issued).

Yours faithfully,

(ANIL KUMAR GUPTA)
Pr. Additional Director General

Encls: As Above